

- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of New and Renewable Energy) and the Solar Energy Corporation of India, for the year 2015-16.

[Placed in Library See No.LT.2458/16/15]

(MR. DEPUTY CHAIRMAN *in the Chair.*)

**Reports and Accounts (2012-13 & 2013-14) of various Shiksha Abhiyans
and related papers**

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेन्द्र कुशवाहा) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ : -

- (i) (a) Annual Report and Accounts of the Gujarat Council of Elementary Education implementing the Sarva Shiksha Abhiyan Mission, Gandhinagar, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library See No.LT.2434/16/15]
- (ii) (a) Annual Report and Accounts of the Rajasthan Council of Secondary Education implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Jaipur, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library See No.LT.2070/16/15]
- (iii) (a) Annual Report and Accounts of Mizoram Education Mission Society implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Aizwal, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library See No. LT. 2433/16/15]

- (iv) (a) Annual Report and Accounts of the State Society of Sikkim, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Gangtok, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library See No.LT2287/16/15]

**Notifications of the Ministry of Shipping and the Ministry of Road
Transport and Highways**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND
HIGHWAYS; AND THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI RADHAKRISHNAN P) : Sir, I lay on the Table :—

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, under sub-section (3) of Section 458 of the Shipping Act, 1958:—
 - (1) S.O. 522 (E), dated the 16th February, 2015, appointing the 1st day of April, 2015 as the date on which Merchant Shipping (Second Amendment) Act, 2014 shall come into force.
 - (2) S.O. 521 (E), dated the 16th February, 2015, appointing the 1st day of April, 2015 as the date on which the Merchant Shipping (Amendment) Act, 2014 shall come into force.
[Placed in Library. For (1) & (2) See No.LT.2465/16/15]
 - (3) G.S.R. 98 (E), dated the 16th February, 2015, publishing the Merchant Shipping (Limitation of Liability for Maritime Claims) Rules, 2015.
[Placed in Library See No. LT. 2464/16/15.]
 - (4) G.S.R. 97 (E), dated the 16th February, 2015, regarding exemption to small Indian fishing boats from the application of the provisions of the Merchant Shipping (Indian Fishing Boat Inspection) Rules, 1988.
[Placed in Library See No.LT.2148/16/15]
- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956:—